12W x 27H

SONA KOYO STEERING SYSTEMS LIMITED

Registered Office:UGF- 6, Indra Prakash, 21, Barakhamba Road, New Delhi, 110001;
CIN: L29113DL1984PLC018415, Tel: +91 11 23311924

Post Offer Advertisement under Regulation 18 (12) in terms of Securities and Exchange Board of India(Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Open Offer for acquisition of up to 51,672,877 Equity Shares representing 26.00% of the Voting Share Capital from the Public Shareholders of Sona Koyo Steering Systems Limited by JTEKT Corporation ("Acquirer")

This post offer advertisement ("**Post Offer Advertisement**") is being issued by Kotak Mahindra Capital Company Limited ("**Manager to the Offer**"), for and on behalf of the Acquirer pursuant to and in accordance with regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**") in respect of the open offer ("**OpenOffer**") to acquire up to 51,672,877 (Fifty One Million Six Hundred and Seventy Two Thousand Eight Hundred Seventy Seven only) equity shares of Sona Koyo Steering Systems Limited ("**Target Company**"). The DPS with respect to the Offer published on February 8, 2017, and Corrigendum published on May 24, 2017 were published in all editions of Business Standard - English (all editions), in Business Standard - Hindi (all editions), Navshakti (Mumbai edition) and Vir Arjun (Delhi edition).

1. Name of the Target Company: Sona Koyo Steering Systems Limited
2. Name of the Acquirer and PACs: JTEKT Corporation
3. Name of the Manager to the Offer: Kotak Mahindra Capital Company Limited
4. Name of the Registrar to the Offer: Karvy Computershare Private Limited
5. Open Offer Details:
   a. Date of Opening of the Tendering Period of the Open Offer: May 30, 2017
   b. Date of Closure of the Tendering Period of the Open Offer: June 12, 2017
6. Date of Payment of Consideration: June 22, 2017
7. Details of Acquisition:

Sl.No	Particulars	Proposed in Offer Document	Actuals
7.1	Offer Price	INR 84.00	INR 84.00
7.2	Aggregate number of shares tendered	51,672,877	50,150,969
7.3	Aggregate number of shares accepted	-	50,150,969
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 4,340,521,668	INR 4,212,681,396
7.5	Shareholding of the Acquirer before Agreements/Public Announcement • Number • % of Equity Share Capital*	39,947,108 20.10%	39,947,108 20.10%
7.6	Shares Acquired by way of Agreements# • Number • % of Equity Share Capital*	49,914,664 25.12%	49,914,664 25.12%
7.7	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital*	51,672,877 26.00%	50,150,969 25.23%
7.8	Shares acquired after Detailed Public Statement** • Number of shares acquired • Price of the shares acquired • % of the shares acquired	49,914,664 84.00 25.12%	49,914,664 84.00 25.12%
7.9	Post offer shareholding of Acquirer • Number • % of Equity Share Capital*	141,534,649 71.22%	140,012,741 70.45%
7.10	Pre & Post offer shareholding of the Public • Number • % of Equity Share Capital*	Pre-Offer: 94,755,791 (47.68%) Post-Offer: 43,082,914 (21.68%)	Pre-Offer: 94,755,791 (47.68%) Post-Offer: 44,604,822 (22.44%)

 # Pursuant to the SPA
**Based on Equity Share Capital of 198,741,832 Equity Shares as defined on page 6 of the Letter of Offer dated May 17, 2017*
***The Acquirer acquired 49,914,664 Equity Shares, as contemplated under the SPA, on May 18, 2017*

8. The Acquirer and itsrespective directors, accept full responsibility for the information contained in this Post Offer Advertisement and also accept responsibility for the obligations of the Acquirer laid down under the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (http://www.sebi.gov.in), BSE Limited, National Stock Exchange of India Limited and the registered office of the Target Company.
10. Capitalized terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Letter of Offer.

Issued by the Manager to the Offer on behalf of the Acquirer	Registrar to the Offer
Kotak Mahindra Capital Company Limited 27BKC, 1st floor, Plot no. C-27, 'G' Block, Bandra Kurla Complex, Bandra (East), Mumbai 400 051 Tel: +91 22 4336 0128; Fax: +91 22 6713 2447 Email: Project.skssopenoffer@kotak.com Website: http://www.investmentbank.kotak.com Contact person: Ganesh Rane SEBI Reg. No.: INM000008704 CIN: U67120MH1995PLC134050	**Karvy Computershare Private Limited** Karvy Selenium, Tower- B, Plot No. 31 & 32, Financial district, Nanakramguda, Serilingampally Mandal, Hyderabad, Telangana, 500032 Tel: +91 40 6716 2222; Fax: +91 40 2343 1551 Website: www.karvycomputershare.com E-Mail: skss.openoffer@karvy.com Contact Person : Mr. M Murali Krishna SEBI Reg. No.: INR000000221

For **JTEKT Corporation**
S/d-
Koichi Tsujita

Place: Japan
Date: June 26, 2017